

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/585/(IB)/2017
NAME OF THE PETITIONER(S) : BERMACO ENERGY SYSTEMS LTD
NAME OF THE RESPONDENT(S) : GRAND LUXE HOTELS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Edward James I/b
Gril Anandha Mangala

Counsel for Petitioner

Edward

Puth. Mohan &
Ravi Rajagopalan

for Respondent

Puth. Mohan &
Ravi Rajagopalan

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted the reply. Counsel for the Petitioner filed the rejoinder; the copy of which is given to the other side. Matter is posted for final arguments. Put up on **24.10.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)